

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 3, 4 and 57 of 2013

Dated : 6th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**Reliance Infrastructure Limited Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. J.J. Bhatt, Sr. Adv.
Mr. Hasan Murtaza**

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1

ORDER

Post all these matters along with Appeal Nos. 138 & 139 of 2012
on **23.09.2013.**

**(V.J. Talwar)
Technical Member
ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**